

CHINESE ~~silk~~ WORM SEED FROM CHINA

*87. SHRI M. GOVINDA REDDY (ON BEHALF OF SHRIMATI VIOLET ALVA): Will the Minister for COMMERCE AND INDUSTRY be pleased to state whether India has received any Chinese silkworm seed from China?

THE DEPUTY MINISTER FOR COMMERCE AND INDUSTRY (SHRI N. KANUNGO): Yes.

SHRI M. GOVINDA REDDY: May I know whether it was received as a gift or as a purchase?

SHRI N. KANUNGO: As a gift.

SHRI M. GOVINDA REDDY: May I know whether it was received in India or in China?

SHRI N. KANUNGO: Part of it was received in China and part of it was received in India.

SHRI M. GOVINDA REDDY: May I know what is the quantity received?

SHRI N. KANUNGO: Ten thousand ounces.

SHRI M. GOVINDA REDDY: May I know how it is being disposed of?

SHRI N. KANUNGO: It is being sent out to Jammu and Kashmir mostly. And also it is being sent out to other silk bearing areas by the Central Sericulture Institute.

SHRI M. GOVINDA REDDY: Has any been given to Mysore?

SHRI N. KANUNGO: They have not asked for it.

SHRI T. V. KAMALASWAMY: What is the commercial price of this gift?

SHRI N. KANUNGO: There is no commercial value of it, because the countries which have got these breeds do not export them. In fact, they prohibit their export.

SHRI T. V. KAMALASWAMY: May I know the value?

SHRI N. KANUNGO: Therefore, there is no commercial value.

MR. CHAIRMAN: Questions are over.

WRITTEN ANSWERS TO QUESTIONS

PAKISTANI RAID NEAR BIKANER

*72. SHRI S. N. DWIVEDY: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that on the 4th January 1955 a gang of Pakistani raiders entered Baggu near Bikaner and killed three Indian police constables;

(b) if so, whether any protest note has been sent to the Government of Pakistan; and

(c) what steps have been taken or are being taken to check the recurrence of such incidents?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): (a) and (b). Yes, Sir.

(c) In addition to the protest lodged with the Government of Pakistan in regard to this incident, it has been suggested to that Government that the question of adopting some effective machinery for the prompt disposal of complaints relating to such incidents as well as for the establishment of peaceful and friendly regime on the border in co-operation between the police and other authorities should be discussed between the representatives of the two countries.

ARREST OF *Satyagrahis* IN GOA

*75. MOULANA M. FARUQI: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of the number of *satyagrahis* arrested in Goa since the 27th January 1955;

(b) whether it is a fact that inhuman treatment is being meted out to these arrested persons by the Portuguese authorities; and

(c) if the answer to part (b) above be in the affirmative, whether Government have lodged any protest against this inhuman treatment?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) to (c). Since the 26th January 1955, over 140 persons are said to have been arrested on suspicion or for offering *satyagraha*. Government are aware, despite Portuguese denial, that the *satyagrahis* have been harshly treated while in police custody with a view to suppressing by force the nationalist movement in these colonies. A number of protests have been lodged by the Government of India with the Portuguese Government to which no satisfactory reply has been received.

U.S.S.R. TECHNICAL AID FOR SECOND FIVE YEAR PLAN

*79. MOULANA M. FARUQI: Will the PRIME MINISTER be pleased to state:

(a) whether the Union of Soviet Socialist Republics has promised to give technical aid to India for her Second Five Year Plan; and

(b) if so, whether the aid will be arranged directly by India or it will come through the United Nations Assistance Programme?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) The Government of the U.S.S.R. offers technical aid to under-developed countries, which include India, through the United Nations. This aid is not specifically earmarked for India nor does it relate to the Second Five Year Plan.

(b) Such aid is arranged through the United Nations Technical Assistance Administration.

EXPORT QUOTAS FOR ONIONS AND CHILLIES

*82. SHRI S. N. DWIVEDY: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether any representation for the liberal allotment of export quotas for onions and chillies was received by him during his last visit to Madras;

(b) if so, whether any action has been taken so far on that representation;

(c) whether it is a fact that in the past the Madras Government had recommended higher quotas for the export of onions but no action has been taken so far in that matter; and

(d) if the answer to part (c) is in the affirmative, the reasons for that?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) Yes, Sir.

(b) to (d). Export of 1,000 tons of onions and 1,750 tons of chillies from Madras State was allowed during July—December 1954. A further quota for export of 1,000 tons of chillies during January—June 1955 has also been released. The policy for export of onions during the current half year is under examination.

The decision on the quantity that should be allowed for export is taken having regard to the over-all supply position in the States and adjoining areas and to the prevailing level of prices in these areas.

ISSUE OF RESIDENCE PERMITS TO INDIAN NATIONALS UP TO THE AGE OF 55

*83. SHRI S. N. DWIVEDY: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that the Government of Ceylon have not so far issued residence permits to Indian nationals up to the age of 55 according to the Indo-Ceylon Agreement;

(b) if so, what are the reasons therefor;